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**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1168
(To be answered on the 3rd March 2016)**

USER DEVELOPMENT FEE AT AIRPORTS

**1168. SHRIMATI BUTTA RENUKA
SHRI V. ELUMALAI**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government is aware of the high User Development Fee (UDF) being charged by some of the Airports in the country?**
- (b) if so, the details of UDF being charged at major airports in the country?**
- (c) the steps taken/being taken by the Government to rationalise the UDF at the airports?**
- (d) whether passengers have been demanding cut in airport charges of all airports across the country?**
- (e) if so, the details thereof?**
- (f) the steps taken by the Government in this regard?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Dr Mahesh Sharma)

(a) & (b): The rate of levy and collection of User Development Fee (UDF) varies across the airports in the country. The details of rate of UDF being levied at major airports in the country (including private & joint venture airports) are as under:-

S.No.	Airport	UDF (in rupees);	
		Domestic	International;
1.	Ahmedabad	110	415;
2.	Trivandrum	0	575;
3.	Guwahati	332	332;
4.	Kolkata	449	1124;
5.	Chennai	166	667;
6.	Hyderabad	430	1700;
7.	Bengaluru	306	1226;
8.	Lucknow	392	1124;

9. Delhi (IGD)*	Arrival ;	Arrival
	Short Haul 207.32	Short Haul 461.77;
		Medium Haul 741.16
	Long Haul 414.65	Long Haul 932.95
	Departure	Departure ;
	Short Haul: 245.02	Short Haul 565.43;
		Medium Haul 895.26
	Long Haul 490.04	Long Haul 1130.85

10. Mumbai (CSI)	274	548
11. Jaipur	150	1000

* The rate w.r.t. Delhi airport is applicable in compliance of the order passed by Hon'ble High Court of Delhi.

(c): Government of India has established Airports Economic Regulatory Authority of India (AERA) for regulating tariffs and other charges for the aeronautical services rendered at major airports in the country. While determining the tariffs, AERA considers User Development Fee (UDF) as a revenue enhancing measure to bridge any revenue shortfall, so that the airport operator is able to get a fair rate of return on investment and thus the quantum of UDF varies across airports.

(d): No Madam.

(e) & (f): Do no arises in view of (d) above.
